

**STATISTICAL INFORMATION REGARDING INSTITUTION , DISPOSAL & PENDENCY OF DIFFERENT CASES
DURING THE THIRD QUARTER, 2015(FROM 01.07.2015 TO 30.09.2015)
(FOR THE COURT NEWS & SUPREME COURT OF INDIA)**

JUDGESHIP-BOUDH

CASE TYPE	Opening Balance as on 01.07.2015	Institution during the quarter	Transferred to other Courts	Received by the Court	Disposed of during the quarter	Pendency at the end of the quarter	Over 5 years old pending (5-10 years)	Over 10 years old pending
(A) CIVIL CASES								
1.Civil Suits	215	52	0	0	41	226	7	3
2.Civil Appeals	39	5	0	0	6	38	0	0
3.Misc.Appeals	5	0	0	0	1	4	0	0
4.Civil Revisions	1	1	0	0	1	1	0	0
5.Execution	64	9	0	0	3	70	22	3
6.M.J.Cs	46	16	0	0	12	50	0	1
7.Spl.Act Cases	0	0	0	0	0	0	0	0
8.MACT	40	11	0	0	1	50	0	0
(A) TOTAL	410	94	0	0	65	439	29	7
(B) SESSIONS COURT CASES								
1.Sessions	122	29	0	0	18	133	8	0
2.Crl.Appeals	12	0	0	0	3	9	0	0
3.Crl.Revisions	4	1	0	0	0	5	0	0
4.Crl.Misc	18	106	0	0	106	18	0	0
5.SPLACT CASE						0		
(i) SC &ST	37	5	0	0	2	40	5	0
(ii) NDPS	55	13	0	0	1	67	1	0
(iii) E.C Act	0	0	0	0	0	0	0	0
(iv) POCSO Act	45	3	0	0	2	46	0	0
(v)Others, if any	0	0	0	0	0	0	0	0
TOTAL	293	157	0	0	132	318	14	0
6.P.C ACT CASES								
(i)Vigilance Cases	0	0	0	0	0	0	0	0
(ii)CBI cases	0	0	0	0	0	0	0	0
TOTAL	0	0	0	0	0	0	0	0
(B)TOTAL	293	157	0	0	132	318	14	0
(C) JUVENILE CASES								
	35	5	0	0	3	37	1	0
(D) CRIMINAL CASES (Magisterial Courts)								
(i) Trial	1105	127	0	0	155	1077	56	11
(ii)General	3225	709	0	0	617	3317	145	4
(D)TOTAL	4330	836	0	0	772	4394	201	15
GRAND TOTAL	5068	1092	0	0	972	5188	245	22
(A+B+C+D)	5068	1092	0	0	972	5188	245	22